

1	2	3	4
2. Dhansiri	H	20	Slow progress due to fund constraints and law and order problems.
3. Amguri CCGT	T	210	Project being posed to Private Sector.
Mizoram			
1. Serlui B	H	9	Delay due to non finalisation of contract for project works.
Nagaland			
1. Likimro	H	24	Slow progress of civil works due to fund constraints.
Tripura			
1. Rokhia U 5 and 6	T	16	Expected commissioning in 1997.
Central Sector (NER)			
1. Doyang (Nagaland)	H	75	Slow progress due to fund constraints and law and order problems.
2. Ranganadi (Ar. Pradesh)	H	405	Slow progress due to fund constraints.
3. Kopili (Assam)	H	100	Unit 1 spun in November, 1996 Second unit expected in 1997.
4. Kathalguri CCGT (Assam)	T	123.5	Unit 6 of GT of 33.5 MW already synchronised. Expected commissioning of Steam Turbine units 3x30 MW in 1997.
5. Agartala GT (Tripura)	T	81	Expected commissioning in 1997.

Grant to Kerala High Tech Inds. Ltd.

3770. SHRI T. GOVINDAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to request the Kerala High Tech Inds. Ltd., a Government of Kerala Company functioning in collaboration with the Indian Space Research Organisation for grant to the Kerala Government and direct the ISRO and/or DRDO to jointly own the company with the Government of Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). The request of the Government of Kerala to support the KELTEC by sanctioning a grant-in-aid has been considered by the Government and the Government of Kerala have been requested to have a detailed study undertaken on the company's working by a financial consultant or merchant banker to analyse the present status of the company and recommend a restructuring package.

Agriculture and Rural Development

3771. DR. ARUN KUMAR SARMA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the per capita amount allotted to Assam for agriculture and rural development during each of the last three years;

(b) the amount sought by the State Government and approved by the Planning Commission for this propose during the above period; and

(c) the reasons for allocating less amount?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). Planning Commission provides block grant and loan to finance the plan of a State. The allocation under different heads and sub-heads is made by the State Government. The amount proposed by the State Government and as approved by Planning Commission for Agriculture and Rural Development during last three